

HCC No. 10/2024

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 19th AUGUST 2024.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Notification No. HCK/2024-25/IND0023 dated 06.08.2024 tender has been called for procurement of 74 nos. Multifunctional Device printers for providing the same to the Judicial Officers working in the State Judiciary.

Further, out of the total change requests, approved changes regarding clarification/queries is enclosed herewith. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

**Sd/-
(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

**Corrigendum for Procurement of 75 No. of MFD Laser Printers to the Judicial Officers working
in the District Judiciary in the State of Karnataka**

Parameter Sl. No.	Parameters	Specification	Specification shall be read as
8	FPO - Secs.	<= 5.4 sec	<= 6.5 Sec
9	Warm Up Time	<= 7.5 sec	<= 8 Sec
12	Mem.Std.	Min. 256 MB	Min. 64 MB
19	Languages	UFR II	UFR II/PCL/PWG
Note:	ALL THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.		